

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.4607/2015

New Delhi this the 5th October, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Dr. Brahm Avtar Agarwal, Member (J)

Lakhan Singh S/o Sher Singh
R/o D-7/119, Dayalpur Delhi. ...Applicant.
(By Advocate:None)

Versus

1. Union of India
Through The Secretary,
Ministry of Railways
Railway Bhawan, Raisina Road,
New Delhi-110001.
2. Assistant Personnel Officer
RRC Railway Recruitment Cell
Northern Railway Lajpat Nagar-I,
New Delhi-110024.
3. The Hospital Management
Northern Railway Divisional Hospital
Delhi-110006. ...Respondents.

(By Advocate:Shri Satender Kumar for Shri R.N.Singh)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called twice. None appears for the applicant. It is seen that there was also no representation on behalf of the applicant on 22.12.2015, 09.03.2016, 13.05.2016 and 20.07.2016. It is also seen that no rejoinder has been filed by the applicant to the counter reply, filed way back on 11.03.2016. It is, therefore, apparent and clear that the

applicant has lost interest in pursuing his case. Therefore, the case is dismissed in default and for non-prosecution.

(Dr. Brahm Avtar Agarwal)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/